

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.412
IB/388/ND/2022

IN THE MATTER OF:

Kay Em Copper Private Limited	...	Applicant
Versus		
B.C. Power Controls Limited	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Ms. Swati Sharma, Ms. Kanika Sachdeva, Advs.
For the Respondent	: Mr. PraicharMithal, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
21.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV